

**Directors of State Bank of India**

**2307. Shri Inder J. Malhotra:** Will the Minister of Finance be pleased to state:

(a) the dates of the initial appointment of the present Directors of the State Bank of India;

(b) the names of those Directors who have served the longest and the periods for which they have served; and

(c) whether it is proposed to re-constitute the Board of Directors of the State Bank of India in the near future?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) The names of the directors of the Central Board of the State Bank and the dates on which they were first appointed to the board are indicated in a statement, which is attached. [Placed in Library. See No. LT-4875/65].

(b) Apart from Shri J. D. Choksi and Shri Pratapsinh Mathuradas, who are elected directors and became members of the board on the 1st July, 1955 and the 14th November, 1956 respectively, Shri D. R. Gadgil has been a director on the Central Board since the 1st July, 1955 and Sarvashri Ramnath A. Podar and D. P. Goenka have been serving as directors since the 1st July, 1957.

(c) Sub-section (5) of Section 20 of the State Bank of India Act, 1955 provides for the retirement by rotation of the six directors nominated by the Central Government under Section 19(1)(d) of the Act. Apart from filling these and other vacancies, which may occur in the usual course, no re-constitution of the board is contemplated.

**Water Famine in Delhi**

**2308. Shri D. C. Sharma:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that over one lakh people in half a dozen South

and West Delhi colonies are facing a partial water famine;

(b) if so, the circumstances leading to the same; and

(c) the action taken in the matter?

**The Minister of Health (Dr. Sushila Nayar):** (a) No, Sir. Shortage of water is, however, sometimes felt during summer months in certain areas in South and West Delhi;

(b) The shortage is mainly due to:—

(i) the phenomenal increase in the population of Delhi.

(ii) the increased demand during summer.

(iii) lack of adequacy of conveying mains to new and out-lying colonies, and

(iv) A large number of public hydrants being left open leading to wastage of water.

(c) The following measures have been taken to overcome the shortage:—

(i) supplies are being further augmented.

(ii) booster pumping stations are proposed to be set up in high level areas, and

(iii) Delhi Municipal Corporation have been advised to close as many public hydrants as possible especially in non-residential areas and such residential areas wherein people can be given house connections.

**Security Paper Mill, Hoshangabad**

**2309. Shri Shiv Charan Mathur:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that two batches of technicians have received training in U.K. on Government expense for running the Security Paper Mill at Hoshangabad, and a third batch has also been sent to U.K. for the same purpose;

(b) whether it is also a fact that these technicians are without any work in the Mill since their return from U.K.; and

(c) if so, the reasons therefor?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) to (c). All the three batches of trainees of the Security Paper Mill, Hoshangabad, who underwent training in the mills of Messrs. Portals Ltd. of the U.K., the technical collaborators, have returned to India. Due to the delay in the commissioning of the mill, it has not been possible to employ these trainees, on their return from the UK. on the production processes of the mill as originally intended. However, every effort is being made to fully utilise their services in the various activities preparatory to the commissioning of the mill, such as supervision of the civil works, preparation of plans and drawing, technical correspondence, getting the machinery received at site ready for erection and the actual erection of the machine tools in the workshop of the mill.

#### Repayment of Foreign Loans

2310. { Shri P. C. Borooah:  
Shri Surendra Pal Singh:

Will the Minister of Finance be pleased to state:

(a) the amount of foreign loans required to be repaid during the current year; and

(b) how it is likely to affect the overall foreign exchange position of India this year?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) Rs. 153 crores in foreign exchange or through exports and Rs. 44 crores in rupees.

(b) The debt repayments are the first charge against our available resources and will to that extent reduce the availability for other purposes.

11 hrs.

#### PAPERS LAID ON THE TABLE

BUDGET ESTIMATES FOR 1965-66 AND SUPPLEMENTARY FINANCIAL STATEMENT FOR 1964-65 OF THE KERALA STATE ELECTRICITY BOARD

**The Deputy Minister in the Ministry of Irrigation and Power (Shri Shyam Dhar Misra):** Sir, I beg to lay on the Table a copy of the Supplementary Financial Statement for the year 1964-65 and Budget Estimates for the year 1965-66 of the Kerala State Electricity Board, under sub-section (3) of section 61 of the Electric (Supply) Act, 1948, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice President discharging the functions of the President, in relation to the State of Kerala. [Placed in Library. See No. LT-4864/85].

NOTIFICATIONS UNDER THE CUSTOMS ACT, 1962

**The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu):** Sir, I beg to lay on the Table a copy each of the following Notifications under section 159 of the Customs Act, 1962:—

- (i) G.S.R. 1247 dated the 25th August, 1965.
- (ii) G.S.R. 1248 dated the 25th August, 1965.
- (iii) G.S.R. 1249 dated the 25th August, 1965.

[Placed in Library. See No. LT-4865/65].

11.02 hrs.

STATEMENT RE: DISCUSSIONS WITH SECRETARY-GENERAL OF U.N.

Mr. Deputy-Speaker: The hon. Prime Minister . . .